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11.2.25

Declaration of Assets and Liabilities

Year 2024-2025

राजेश कुमार, son/daughter/wife of ...

aged 49 years, belonging to ... service and presently working as ...

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants;

A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

Table with 7 columns: Sr. No., Description, Self, Spouse Name(S), Dependant 1 Name, Dependant 2 Name, Dependant 3 Name. Rows include Cash, Deposits in Banks, Bonds, Motor Vehicles, Jewellery, and Other assets.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here, means a person substantially dependent on the income of the employee.

Signature

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Signature

B. Details of Immoveable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant 1-1 Name	Dependant 1-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	26.5 Bismil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues.
[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	7,00,000 F.S.B.I	Nil
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones.	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(I) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	CVGPK-7212P	Nil
	(II) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	Nil	Nil
	(III) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(IV) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPP/PRAN No. :-

P.T.S/BLA-1369

Gender :-

♂ (M/F)

Date of Birth :-

05/04/1976 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

बिहार विधान सभा, पटना

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

पटना

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *[Handwritten Signature]*

Name of Employee: *[Handwritten Name]*

Designation: *[Handwritten Designation]*

Department: *[Handwritten Department]*

Place: *[Handwritten Place]*

Date: *[Handwritten Date]*

[Handwritten Signature]

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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